

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE ANU SIVARAMAN

&

THE HONOURABLE MRS. JUSTICE M.R. ANITHA

TUESDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

WP (CRL) .NO.105 OF 2020

PETITIONER:

SIJO ABRAHAM, AGED 29 YEARS,
S/O JOY THOMAS, ANCHEPATYA,
KUMBALANGODE, BANGALURU KARNATAKA. 560 060.

BY ADVOCATE SHRI. K. MOHAMMED RAFEEQ

RESPONDENTS:

1. THE STATE POLICE CHIEF,
POLICE HEAD QUARTERS, TRIVANDRUM -695 010.
2. THE SUPERINTENDENT OF POLICE,
MALAPPURAM DISTRICT, MALAPPURAM -676 504.
3. STATION HOUSE OFFICER, NILAMBUR POLICE STATION,
MALAPPURAM DISTRICT - 679 329.
4. GEORGE ABRAHAM, AGED ABOUT 55 YEARS,
FATHERS NAME NOT KNOWN, KAVUMKAL HOUSE,
CHAKKALKUTHU ROAD, NIALMBUR, MALAPPURAM DISTRICT- 679 329.
5. SHINE, AGED ABOUT 30 YEARS,
FATHERS NAME NOT KNOWN, KAVUMKAL HOUSE,
CHAKKALKUTHU ROAD, NIALMBUR, MALAPPURAM DISTRICT- 679 329

BY SRI. BIMAL K. NATH, GP

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
15.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ANU SIVARAMAN

&

M.R.ANITHA, JJ.

W.P (Crl) No.105 of 2020

Dated this the 15th day of May, 2020

ORDER

ANU SIVARAMAN.J

The learned Government Pleader takes notice for respondents 1 to 3. Issue notice to respondents 4 & 5 through e-mail as well as through the Station House Officer, who shall serve notice of this writ petition to them.

The learned Government Pleader shall make arrangements to see that the detenu is available for video conferencing for interaction, if so required by this Court.

Post on 18.05.2020.

**ANU SIVARAMAN
JUDGE**

**M.R.ANITHA
JUDGE**